

1	2	3	4	5	6	7
Lakshadweep		4	4	-	2	2
Daman and Diu		1	1	-	1	Nil
A and N Islands	-	-	-	-	-	
<b>TOTAL :</b>	<b>Coastal PS</b>	<b>73</b>	<b>59</b>	<b>33</b>	<b>11</b>	<b>29</b>
	Check-post	97	25	35	26	36
	Out-post	58	Nil	5	36	17
	Barracks	30	Nil	17	Nil	13

**Lack of funds for parks in NDMC area**

†507.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that New Delhi Municipal Council does not have the required fund and manpower for the maintenance and development of parks in its area due to which there is no improvement in the condition of parks;

(b) if so, the time by when Government would fulfil the Council's requirements;

(c) whether the development work carried out in the park situated in phase-I, Baba Kharag Singh Marg lacks quality and the track made recently is in damaged condition; and

(d) if so, the action to be taken against the officers responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. The New Delhi Municipal Council has sufficient funds and manpower for maintenance of parks owned and maintained by it.

(b) Does not arise.

(c) and (d) No, Sir. However, whenever any deficiency regarding maintenance of parks is noticed, the same is attended to quickly.

**Funds to Bihar under Police Modernisation Scheme**

†508.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government provides fund to the Naxal affected States for the Modernization of Police Force (MPF) so as to make the forces deployed at affected areas capable of facing Naxalites;

(b) if so, the funds demanded by the State of Bihar under this head and the allocation made by the Centre under different heads for the modernization of police; and

(c) the details of Government's plan for development of Naxal affected areas and the allocation made for Bihar under the same, district-wise?

†Original notice of the question was received in Hindi